

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA**

**UNSTARRED QUESTION NO. 1812
TO BE ANSWERED ON 26.07.2017**

SKILL DEVELOPMENT OF DIFFERENTLY ABLED PERSONS

† 1812. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details of the schemes launched for skill development of differently abled persons;
- (b) the details of beneficiaries of such schemes during the last three years;
- (c) the funds allocated for the purpose during the last two years; and
- (d) the details of steps taken to provide employment to such trained persons?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) to (c) Ministry is implementing two flagship skill India schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) on pan –India basis to cover the prospective youth including persons with disability. PMKVY enables large number of prospective youths for taking short term fresh training and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. It aims to train one crore youth for 4 years (2016-2020) with a total outlay of Rs 12,000 crores. Under the scheme, the trained candidates are either placed in various sectors or self-employed. Under PMKVY, as on 6th July 2017, total 30,67,080 candidates are trained / undergoing training across country. Out of them, 13,395 candidates are PwDs.

Under PMKK, Government intends to establish a model aspirational skill centres in every district for imparting skill training through PMKVY. As on 16th July 2017, 556 PMKKs have been allocated in 514 districts across the country.

The Scheme puts special attention to persons with disabilities by incentivizing them. Upon successful completion and certification of non-residential skill training programs, all persons with disabilities are provided an allowance for expenses incurred in travelling to and from the Training Center. The allowance is Rs. 1000/1500 per trainee per month depending upon whether a TC is within District of Domicile of the candidate. Further, the scheme also provides for boarding and lodging of candidates from North East States, Left Wing Extremism affected districts, Persons with Disabilities (PwD) and others in accordance with the Common Norms guidelines. On the similar lines, Post placement support of Rs. 1450 per month per trainee is applicable for Special groups (which include PwDs)/Special Areas for 2 or 3 months depending on Placement within or outside the District of Domicile of the candidate.

(d) Government has comprehensively strengthen its scheme with the addition of new features such as NSQF based quality assurance framework, alignment with common norms, market relevant training programmes, recognition of prior learning, curriculum alignment, national certification, employable skills, placements etc. Under the modified scheme, the focus on employment has been significantly enhanced. The last 20% payment to training partner would be made only after wage employment/self-employment to atleast 70% of the trained candidates. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozkgar melas every six month with the support of Sector Skill Council.
